NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.04.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2412 of 2025 in Comp. App. (AT) (Ins) No of 2025	Aniel Kumar Saha Vs. Assets Care & Reconstruction Enterprise Ltd.	Rajat Bhardwaj
2.	I.A. No. 2413 of 2025 in Comp. App. (AT) (Ins) No of 2025	Harkar Developers Pvt. Ltd. Vs. Dera Finvest Pvt. Ltd. & Ors.	Varun Tyagi
3.	I.A. No. 2414 of 2025 in Comp. App. (AT) (Ins) No of 2025	Devendra Gupta Vs. Saurabh Chawla, RP	Pulkit Deora
4.	I.A. No. 2428 of 2025 in Comp. App. (AT) (Ins) No of 2025	Shri Bhagwan Singh & Ors. Vs. Jagdish Kumar Purulkar RP of Rai Homes Universal Pvt. Ltd.	Mani Bhishan Sinha
5.	I.A. No. 2429 of 2025 in Comp. App. (AT) (Ins) No of 2025	State Bank of India Vs. Mukesh Hariram Bansal & Anr. Personal Guarantor	Harshit Khare

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Assistant Registrar